

the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Eminent persons having knowledge and expertise in the relevant field, in which the selection is made are invited to assist the Union Public Service Commission in its various Interview Boards including those of Civil Services Examination.

(b) and (c) Advisers from all over the country are associated with the interview Boards. They are selected on the basis of their standing in the field and called subject to their convenience.

[Translation]

Rohtas Industries Limited

5356. SHRI RAM SARAN YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether Rohtas Industries Limited, Dalmia Nagar (Rohtas) in Bihar had been taken over by the Union Government in 1990-91;

(b) if so, the details thereof;

(c) the time by which the production of cement is likely to start in this company;

(d) whether crores of rupees were deposited with the Rohtas Industries by about five thousand dealers as earnest money to get supply of cement from it; and

(e) the time by which cement will be supplied to the dealers?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT)

(SHRIMATI KRISHNA SAHI) (a) : No, Sir.

(b) The Supreme Court of India has directed the rehabilitation of Rohtas Industries Limited by the state Government of Bihar.

(c) Commercial production of cement has started on 16.07.1992.

(d) and (e): Some parties had given advances to Rohtas Industries Limited and its associated concern for supply of Cement. As per orders of the Supreme Court of India, a Claims Committee was appointed to review the claims against Rohtas Industries Limited. The Committee has submitted its report to the Supreme Court for its orders.

(English)

Khadi and Cottage Industries in sikim

5357. SHRIMATI DIL KUMARI BHANDARI: Will the Minister of INDUSTRY be pleased to state:

(a) the details of the schemes for the development of Khadi and Cottage Industry in Sikkim;

(b) the financial assistance earmarked during the current financial year for these schemes;

(c) the schemes of development of Khadi and Cottage Industry in rural areas of Sikkim;

(d) the financial assistance earmarked during the current financial year for these schemes;

(e) whether the Government propose to launch some new schemes for development of Khadi and Cottage Industry in urban and rural areas of Sikkim; and

(f) if so, the details thereof?